

FILING UNDER CLAUSE (CA) OF SUB-REGULATION 2 OF THE CIRP REGULATIONS 2016

NAME OF THE THE CORPORATE DEBTOR

SHRIVALLABH PITTIE INDUSTRIES LIMITED

DATE OF COMEMNCEMENT OF CIRP

07/03/24

LIST OF CREDITORS AS ON

30/09/24

SN	NAME OF CREDITOR	DETAILS OF CLAIM RECEIVED		DETAILS OF CLAIM ADMITTED						AMOUNT OF CONTINGENT CLAIM	AMT OF MUTUAL DUES THAT MAY BE SET OFF	AMOUNT OF CLAIM NOT ADMITTED	CLAIM UNDER VERIFICATION	REMARKS
		DATE OF RECEIPT	AMT CLAIMED	AMOUNT OF CLAIM PROVISIONALLY ADMITTED	NATURE OF CLAIM	AMT COVERED BY SECURITY INTT	AMT COVERED BY GUARANTEE	RELATED PARTY	VOTING %					
1	State Bank of India	18/03/24	1,07,01,92,951.00	1,03,81,86,289.16	Term loan, covid loan and working capital	1,03,81,86,289.16	1,03,81,86,289.16	NO	25.6904%	0.00	0.00	3,20,06,661.84	0.00	Claim calculation sheets were shared with respective FCs. Only Citizen Coop bank responded by submitting a revised claim and provided additional documents. Their admitted claim has changed accordingly.
2	Canara Bank	16/03/24	90,26,64,746.00	90,26,64,746.00	Term loan, covid loan and working capital	90,26,64,746.00	90,26,64,746.00	NO	22.3369%	0.00	0.00	0.00	0.00	
3	Bank of Baroda	15/03/24	1,06,58,72,018.48	1,04,00,71,030.44	Term loan, covid loan and working capital	1,04,00,71,030.44	1,04,00,71,030.44	NO	25.7370%	0.00	0.00	2,58,00,988.04	0.00	
4	Citizen Coop Credit Bank	20/03/24	42,16,24,881.78	42,11,53,041.08	Working Capital and covid loans	42,11,53,041.08	42,11,53,041.08	NO	10.4216%	0.00	0.00	4,71,840.70	0.00	
5	Bank of Maharashtra	20/03/24	65,78,88,004.11	63,90,69,540.28	Term loan, covid loan and working capital	63,90,69,540.28	63,90,69,540.28	NO	15.8141%	0.00	0.00	1,88,18,463.83	0.00	
5	TOTAL		4,11,82,42,601.37	4,04,11,44,646.96		4,04,11,44,646.96	4,04,11,44,646.96		100.0000%	0.00	0.00	7,70,97,954.41	0.00	